

highest university degree to students in consideration of the income level of the family, irrespective of caste or community;

(b) if so, names of such States and the extent of the income up to which these facilities are made available; and

(c) whether Government propose to persuade the other States to implement similar schemes?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The information is being collected and will be laid on the Table of the House.

ब्रिगेडियर उस्मान का स्मारक

४१६. { श्री सरजू पाण्डेय :
श्री ज० ब० सिंह :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ब्रिगेडियर उस्मान, जो काश्मीर के मोर्चे पर मारे गये थे, की यादगार में सरकार ने कोई स्मारक बनाया है ;

(ख) यदि हां, तो उनकी स्मृति में कौनसा स्मारक बनाया गया है ; और

(ग) यदि नहीं, तो क्या सरकार उनका कोई स्मारक बनाना चाहती है ?

प्रतिरक्षा मंत्रालय में राज्य-मंत्री (श्री रघुरामैया) : (क) तथा (ख). दो स्मारक बनाये गये हैं, एक झंजर में श्वेत-प्रस्तर-शिला के रूप में, उस चट्टान पर जहाँ ब्रिगेडियर उस्मान शहीद हुए थे, और दूसरा जामिया मिलिया अकल्ला में उनकी कब्र पर, चतुर्भुज के रूप में। द्वितीय स्मारक स सम्बद्ध कुछ छोटे छोटे काम अभी सम्पूर्ण करने शेष रह गए हैं।

(ग) प्रश्न नहीं उठता।

Admission in Delhi Schools

420. Shri Ram Sewak Yadav: Will the Minister of Education be pleased to state:

(a) whether admission of private students in Delhi schools upto eleventh class is made on test basis; and

(b) whether a statement showing the number of students so admitted, class-wise, during 1961-62 will be laid on the Table?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir. In classes IX, X and XI however private students are not admitted.

(b) Yes, Sir, it can be collected and laid on the Table, if desired.

Modern Indian Languages

421. Shri E. Madhusudan Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the steps being taken by Government for the development of modern Indian languages; and

(b) the total amount to be spent for the development of each language during 1962-63?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) There is a scheme for the development of Modern Indian Languages under which financial assistance is given for bringing out suitable publications in various modern Indian languages except Hindi, the development of which is the concern of the Ministry of Education.

(b) An amount of Rs. 17.5 lakhs has been provided for allocation during 1962-63, but no specific amount has been allotted for each language.

Antiquities in Private Possession

**422. { Shri Sinhasan Singh:
Dr. Mahadeva Prasad:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether a statue of Ashoka (Emperor) was discovered in the forest of Vidisha (Madhya Pradesh) by the then guide and caretaker of Vidisha Museum;

(b) if so, whether that statue has been taken out and placed in any museum or is still lying in the forest;

(c) whether the aforesaid caretaker is still serving the Vidisha museum and is prepared to give all his acquisition of the antiquities in his possession; and

(d) if so, what action has been taken in the matter?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) The Government of India have no information.

(b) Does not arise.

(c) Vidisha Museum is not under the Archaeological Survey of India.

(d) Does not arise.

Free Tuition to Tribal Students in Manipur Schools

424. Shri Rishang Keishing: Will the Minister of Education be pleased to state:

(a) whether it is a fact that tribal students studying in Government and Government aided schools were exempted from payment of tuition fees;

(b) whether it is also a fact that on account of the failure of the Manipur Territorial Council to reimburse the tuition fees of the tribal students to the schools concerned, the aided schools have, from the beginning of the current academic year collected tuition fees from the tribal students;

(c) if so, the reason why the Manipur Territorial Council has not reimbursed the tuition fees of the tribal students to the Schools concerned; and

(d) what Government contemplate to do in order to exempt the tribal students from payment of tuition fees?

The Minister of Education (Dr. K. L. Shrimall): (a) to (d). Information is being collected from Manipur Administration and will be laid on the Table of the Lok Sabha in due course.

Retired I.C.S. and I.A.S. Officers

425. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:

(a) how many I.C.S. and I.A.S. officers have retired during each of the last 3 years;

(b) how many of them have been re-employed (i) in public sector, and (ii) in the private sector; and

(c) whether a detailed statement regarding re-employment will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The information is being collected and will be laid on the Table of the House.

Foreign Scholarships for Higher Studies

426. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:

(a) the total number of scholarships awarded to the Indian students by different foreign countries for higher studies through the aegis of his Ministry during 1960-61 and 1961-62;

(b) the number of students who have availed of these scholarships and have gone abroad;

(c) the criteria adopted by Government for the selection of students for the aforesaid scholarships; and

(d) whether any concessions have been made in favour of the students of the backward classes in this respect?

The Minister of Education (Dr. K. L. Shrimall): (a) 1960-61—41.

1961-62—89.

(b) 1960-61—56.

1961-62—7.

(c) Merit assessed through personal interview by a duly constituted Selection Committee, on the basis of academic record and actual work done.

(d) No.